

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 255/HCS

Dated.....12.8.19

**OFFICE ORDER**

Hon'ble the Chief Justice has been pleased to appoint Mr. K.W. Bhutia, Registrar/Appellate Authority, High Court of Sikkim as the Transparency Officer under the Right to Information Act, 2005.

Sd-

**REGISTRAR GENERAL**

Memo No. V (162) Confdl./HCS/.....6204-14

Dated.....12.8.19.....

Copy to:-

1. Mr. K.W. Bhutia, Registrar, High Court of Sikkim, Gangtok.
2. Mr. Narayan Pd. Dhungel, Deputy Registrar, High Court of Sikkim, Gangtok.
3. The Gazette Section, Home Department, Government of Sikkim for publication in the Government Gazette.
4. All the Section In-charges, High Court of Sikkim, Gangtok.
5. The Computer Section, High Court of Sikkim.
6. Notice Board.
7. Guard file and
8. File



**PRINCIPAL SECRETARY  
TO HON'BLE THE CHIEF JUSTICE**